

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
LOK SABHA
UNSTARRED QUESTION NO-3552
ANSWERED ON-15.07.2019

OUTSTANDING DUES OF PSBs

3552. MS. LOCKET CHATTERJEE

Will the Minister of FINANCE be pleased to state:

- (a) the total outstanding dues of Public Sector Banks (PSBs) at present;
- (b) the outstanding dues of wilful defaulters in each bank; and
- (c) the names of persons against whom outstanding dues exceeding 500 crores exist at present and the action taken so far to affect the recovery?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)

- (a) As per inputs received from Reserve Bank of India (RBI), as on 31.3.2019, gross loans and advances of Public Sector Banks (PSBs) were Rs. 63,82,461 crore.
- (b) As per inputs received from PSBs, as on 31.3.2019, gross advances of wilful defaulters were Rs. 1,49,684 crore. Bank-wise details are at Annex.
- (c) RBI has apprised that under the provisions of section 45E of the Reserve Bank of India Act, 1934, RBI is prohibited from disclosing credit information. Section 45E provides that credit information submitted by a bank shall be treated as confidential and not be published or otherwise disclosed.

Lok Sabha Unstarred Parliament Question No. 3552, for 15.7.2019

**Gross advances of wilful defaulters of
Public Sector Banks, as on 31.3.2019**

Amounts in crore Rs.

Bank	Gross Advances
Allahabad Bank	4,445
Andhra Bank	4,733
Bank of Baroda	9,738
Bank of India	9,890
Bank of Maharashtra	1,904
Canara Bank	4,964
Central Bank of India	6,163
Corporation Bank	2,803
Dena Bank	2,171
Indian Bank	1,696
Indian Overseas Bank	5,129
Oriental Bank of Commerce	5,659
Punjab and Sind Bank	286
Punjab National Bank	25,090
State Bank of India	46,158
Syndicate Bank	1,282
UCO Bank	4,897

UnionBank ofIndia	4,695
UnitedBank ofIndia	1,836
VijayaBank	6,144

Source: Banks
